

(6)

25-9-2000 None present for the applicant-

On the perusal of order sheets it appears that none was present for the applicant on 25-7-2000, 4-1-2000 and 30-10-98. It appears that applicant has lost interest ⁱⁿ this OA. Therefore, this OA is dismissed in default and for non-prosecution.

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to app. Co.

File 3203

Dated 25.9.2000

247/98

(N. P. NAWANI)
ADMINISTRATIVE MEMBER

S. R. Agarwal
S. R. Agarwal
Member (Judicial)